

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2384
ANSWERED ON:07.12.2006
DEFINITION OF OLDER PERSONS
Rao Shri Kavuru Samba Siva

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the demographic projection of country's population and the percentage of older persons in the next 10-15 years;
- (b) the criteria to determine the age of a person to be considered as a senior citizens;
- (c) whether the Government proposes to enact a legislation to determine one age for a person to avail of all concessions and facilities extended by different Government departments and ministries and to develop a mechanism for financial, social and health security of older persons; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) As per the Report published by the Office of the Registrar General, India the projected population of the persons aged 60 years and above in 2016 will be 11.81 crore (9.3%) and in 2021, 14.32 crore (10.7%).
- (b) The National Policy on Older Persons recognizes a person who attained the age of 60 years as a senior citizen.
- (c) & (d) A legislation to provide financial, social and health security of older persons is under consideration of the Government.